

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (Crl.) No(s).
1598-1599/2015

RAM KUMAR

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 18-08-2017 These petitions were called on for hearing today.

For Petitioner(s)

Mr. V. Ramasubramanian, AOR

For Respondent(s)

Mr. Adarsh Upadhyay, Adv.
Mr. Yashasvi Vivendra, Adv.
Ms. Pragati Neekhara, AOR

UPON hearing the counsel the Court made the following
O R D E R

The office report is that the sole respondent has already filed the counter affidavit. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

SANJAY PARIHAR
Registrar

MG